

(b) if the answer to part (a) above be in the negative, whether Government propose to undertake such a review in the near future?

THE MINISTER OF ENERGY (SHRI A.B.A. GHANI KHAN CHAUDHURI): (a) Yes, Sir, The Government has constituted an Expert Committee under the Chairmanship of Member, Planning Commission to review the performance of certain public sector undertakings including the coal companies. Besides, the Department of Coal has also been reviewing internally the performance of undertakings under it with a view to identify the constraints affecting coal production and its distribution, industrial relations and other administrative problems and take necessary corrective measures.

(b) Does not arise.

Structural changes in A.I.R. and Doordarshan

*15. SHRIMATI HAMIDA HABIBULLAH:

SHRI MANUBHAI PATEL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up a high level Committee to suggest structural changes in the All India Radio and Doordarshan with a view to bringing about greater professionalism in the two organisations; and

(b) if so, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b) A proposal to set up an Advisory Committee to advise the Ministry, *inter alia*, on structural changes in the different media organisations under the Ministry of Information and Broadcasting, to bring about greater professional efficiency and improvement in the quality of performance of the media, is under consideration. The proposed Committee will also make

suggestions about All India Radio and Doordarshan. The terms of reference of the Committee, its composition, etc. are being finalised.

निर्वाचन निधि

*16. श्री जगदीश प्रसाद माथुर :

श्री हरी शंकर भाभड़ा :

क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मुख्य निर्वाचन आयुक्त ने सरकार से सिफारिश की है कि आगामी 5 वर्षों की अवधि के दौरान लगभग 100 करोड़ रुपये की एक ऐसी निधि की व्यवस्था की जाए जिसमें से प्रत्याशियों और पार्टियों को अपने चुनाव अभियान के लिए वित्तीय सहायता प्रदान की जा सके; और

(ख) यदि हा, तो उसका ब्यौरा क्या है और सरकार ने इस सम्बन्ध में क्या कार्यवाही की है या करने का विचार रखती है ?

†[Election fund

*16. SHRI JAGDISH PRASAD

MATHUR:

SHRI HARISHANKAR

BHABHRA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Chief Election Commissioner has recommended to Government that a fund of about Rs. 100 crores may be provided during the period of next five years whereby financial assistance could be provided to candidates and parties for their election campaign; and

(b) if so, what are details thereof and what action Government have taken or propose to take in this regard?]

†[] English translation.